

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)

Subject: Promotion of Drivers.

ORDER

No: 568

Dated: 20-08-2019

On the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff as approved by Hon'ble the Chief Justice the representation of Sh. Altaf Ahmad Sheikh Driver Grade-II stands rejected and accordingly the following promotions are hereby effected:

1. S/Sh. Showket Ahmad Cheragi, Mohd. Amin and Jagdish Raj Drivers Grade-II are temporarily promoted as Drivers Grade-I, {in pay Level-4 (Rs.25500-81100)} against the available vacancies.
2. Sh. Aijaz Ahmad Bhat, Driver Grade-II, is promoted temporarily as Driver Grade-I in the Pay Level-4 (Rs.25500-81100) against the available vacancy.

By order;

(Sanjay Bhat)
Registrar General

No: 13256-70 /NG

Dated 20-08-2019 19/8/19

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K
2. Secretary to Hon'ble Mr. Justice _____
....for information of their Lordships
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar Rules, High Court of J&K, Srinagar,
5. Registrar Judicial, High Court of J&K, Jammu/ Srinagar,
.....for information and necessary action.
6. Central Project Coordinator, e-Court, with the request to upload the same on the website.
7. Chief Accounts Officer, High Court Main Wing, Srinagar.
8. Accounts Officer, High Court Wing, Srinagar/Jammu
.....for information and necessary action.
9. Shri _____ for information and compliance.

Registrar General

19/8/19

19/8/19

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